## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. Company Appeal No. 24/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd.

V/s. M/s. Siemens Limited & ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

L KAMAL AGRAWAL CA. AR. Pehnon

2. Pranesh J. Goda Mis. Dharuka L
Parkus, Adusates
Ar Lup. Nos. 182.

## <u>Order</u> <u>CP No.24/58,59/CLB/MB/MAH/2014</u>

At the requests of the parties, list this matter for hearing on 15.11.2016.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)